

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1405/2023 in Company Petition IB/316/2022
NAME OF THE COMPANY	Link Well Telesystems Pvt Ltd
NAME OF THE PETITIONER(S)	Fourth Dimention Solutions Limited
NAME OF THE RESPONDENT(S)	Link Well Telesystems Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

**Company Petition IB/316/2022**

**Present:** Ld. Counsel Mr. Amir Bavani for the Petitioner.

Ld. Counsel Mr. Rithesh Kallepu for the Respondent.

Ld. Counsel for the Respondent prays for an adjournment on the ground that Senior Counsel who is arguing the matter is not available today. Prayer is allowed. **Matter is adjourned to 10.06.2024.**

**IA (IBC)/1405/2023**

**Present:** Ld. Counsel Mr. Rithesh Kallepu for the Applicant.

Ld. Counsel Mr. Amir Bavani for the Respondent.

Ld. Counsel for the Applicant prays for an adjournment on the ground that senior counsel who is arguing the matter is not available today. Prayer is allowed. **Matter is adjourned to 10.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**